



Completion of Recovery Certificate No. 8924 of 2025 dated October 15, 2025 issued against Yuvika Tradewing LLP (PAN No. AABFY4620R) in the matter of Cressanda Solutions Limited

1. Recovery Certificate No. 8924 of 2025 dated October 15, 2025 was drawn against Yuvika Tradewing LLP (PAN No. AABFY4620R) in the matter of Cressanda Solutions Limited for a sum of Rs. 2,09,000/- (Rupees Two Lakh and Nine Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by AO vide Order No. Order/JS/YK/2025-26/31531-31532 dated July 11, 2025.
2. In view of the receipt of entire outstanding dues of **Rs. 2,33,500/- (Rupees Two Lakh Thirty-Three Thousand and Five Hundred Only)** which includes further interest and costs due under aforesaid recovery certificate, the recovery in said matter stands completed in exercise of powers under sub section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai this 15th Day of October, 2026.

SEAL



J. Ashok Kumar
RECOVERY OFFICER
J. ASHOK KUMAR
जे. अशोक कुमार
Recovery Officer
वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनिमय बोर्ड
Mumbai
मुंबई